SIGNING OF MOU AND WORKSHOP ON COMPETITION LAW AND COMPETITION ASSESSMENT

The Workshop on Competition Law and Assessment was organized in National Law University Odisha (NLUO) on 18/10/2016. The session began with a welcome note address by the Vice Chancellor of NLUO, Prof. (Dr.) Srikrishna Deva Rao. He welcomed the resource persons, Mr. Anil Kumar Bhardwaj, Adviser (Eco) and Mr. Yogesh Kumar Dubey, Dy. Director (Eco), from Competition Commission of India (CCI).

The welcome session was followed by the signing of the Memorandum of Understanding (MoU) between CCI and NLUO. This MoU was entered into by the organizations so as to improve the cooperation between them and to develop methods for spreading awareness of competition law. Salient features of the MoU are advancement of knowledge on the basis of mutual benefit and frequent interactions and workshops, seminars, conferences etc. as mutually agreed upon by the two organizations for competition advocacy for various competition stakeholders. CCI would provide the resource persons for such workshops.

The next session was addressed by Mr. Anil Kumar Bhardwaj who gave an overview of Competition Law in India. This session was mainly an introduction to the competition law in India where he touched briefly upon the Indian Law and gave a holistic idea about anti-competitive agreements, dominant position and its abuse and about merger regulations. This session was an interactive session where the students were given an insight into Indian Competition Act. The session was followed by a Vote of Thanks by (Dr.) Dolly Jabbal, Registrar (i/c) of NLUO.

The last session was addressed by Mr. Yogesh Kumar Dubey on Competition Assessment of Legislations. This session started with opening remarks by Dr. Kondaiah Jonnalagadda, Associate Professor of Law at NLUO. This session was an introduction about the concept of Competition Advocacy for students. Also, certain basic economic concepts were discussed to help the students understand the intricacies of complex concepts about Competition Assessment of different kinds of legislations. Then, Mr. Dubey discussed the process of Competition Assessment and Competition Impact Assessment. Dr. Kondaiah Jonnalagadda also described briefly his experience of competition assessment. This session was interactive where students were free to raise questions at any point of time. The Session concluded with Vote of Thanks by Ms. Priyanka Anand, Asst. Prof. of Law at NLUO.